

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 73(ND)14
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.05.2017

NAME OF THE COMPANY: M/s Ashok Kalra & Ors. Vs. Kalra Pulp and Board Mills Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Mr. Vipul Ganda; Mr. Vipul Ganda;	Adv.	for the Petitioners	Mohit
2.	Mr. Mohitommen;	Adv.		
	KRISHNA KUMAR	Adv	for R-1 Respondent Company.	[Signature]

Order

Since the connected matter CP 111(ND) 14 is being adjourned to 21st July 2017, it is prayed that this case also be taken up on the said date i.e. 21st August 2017.

[Signature]
[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)

[Signature]
[INA MALHOTRA]
MEMBER [J]